

DIVISION BENCH

O-142

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1148(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th July, 2021, 10:30
A.M**

| | | | |
|---------------------|--|------------------------|---------------------|
| Name of the Company | M/S MALOO IDUSTRIES Vs. WEARIT GLOBAL LIMITED | | |
| Under Section | IBC Under Sec 9 | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

Appearance (via video conference)

For the Corporate Debtor

Ms. Urmila Chakraborty, Advocate
Mr. Indradeep Basu, Advocate

ORDER

Ms. Urmila Chakraborty along with Mr. Indradeep Basu, Ld. Counsel for the Corporate Debtor present.

Due to paucity of time, this matter could not be taken up today. List the matter on 15.09.2021.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**